

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3737
ANSWERED ON:17.12.2012
PENDING CASES RELATING TO NH
Reddy Shri Mekapati Rajamohan

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the number of cases lying pending with his Ministry regarding refund deposited under Central Revenue for the work 'Improvement of Riding quality' on NH-76 (Pindwara-Udaipur- Chittorgarh- Kota Road, TA No. 076-RJ-2000-310);
- (b) the time by when these cases are lying pending along with the reasons therefor; and
- (c) the time by which these pending cases are likely to be cleared?

Answer

MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

(a) to (c) There is only one such case wherein directions have already been issued to refund the amount out of the agency charges of the State Government.